

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**STARWORT ENGINEERS PRIVATE LIMITED OPERATING IN CIVIL ENGINEERING**  
**BUSINESS AT MUMBAI)**

(Under sub-regulation (1) of the regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sr. No.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Starwort Engineers Private Limited <b>CIN:</b> U74210MH1993PTC072015 <b>PAN:</b> AAFCS2406L
2.	Address of the registered office	<b>Office of corporate debtor:</b> Mayuresh Cosmos,10th Floor, Plot no.37, Sector 11 C.B.D. Belapur, Navi Mumbai- 400614
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Not Available
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	As per latest available Financial Statement for F.Y. 2022-23 Quantity: Nil Value – Nil
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by sending request to Deemed Resolution Professional at <a href="mailto:cirp.starwortengineers@gmail.com">cirp.starwortengineers@gmail.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by sending request to Deemed Resolution Professional at <a href="mailto:cirp.starwortengineers@gmail.com">cirp.starwortengineers@gmail.com</a>
10.	Last date for receipt of expression of interest	30/09/2024
11.	Date of issue of provisional list of prospective resolution applicants	10-10-2024
12.	Last date for submission of objections to provisional list	15-10-2024
13.	Date of issue of final list of prospective resolution applicants	25-10-2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	30-10-2024
15.	Last date for submission of resolution plans	29-11-2024
16.	Process email id to submit Expression of Interest	<a href="mailto:cirp.starwortengineers@gmail.com">cirp.starwortengineers@gmail.com</a>



*RD Aphale*

**Rajendra Dattatray Aphale**  
Deemed Resolution Professional

**Starwort Engineers Private Limited**

**IBBI Reg. No. IBBI/IPA-002/IP-N01002/2020-21/13258**

**AFA Validity Date: 25th October 2024**

**Date:** 14<sup>th</sup> September, 2024

**Place:** Mumbai